



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:- Creation of the Court of Additional District and Sessions
Judge at Handwara.

Reference:- (1) Cabinet Decision No. 184/28/2012 dated 05-10-2012.
(2) Registrar General's letter No. 10657/GS dated 16-08-
2011.

GOVERNMENT ORDER NO: 3525 - LD (A) of 2012
D A T E D: 09 - 10 - 2012

As recommended by the High Court, sanction is hereby
accorded to the creation of Court of Additional District and Sessions
Judge at Handwara with the following staff:-

S.NO.	Post	Pay Band	No. of posts
1.	Additional District and Sessions Judge	51550-63070	01
2.	Jr. Scale Stenographer	9300-34800 +4200	01
3.	Nazir	5200-20200 +2400	01
4.	Reader	5200-20200 +2400	01
5.	Civil Ahlimad	5200-20200 +2400	01
6.	Criminal Ahlimad	5200-20200 +2400	01

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7.	Copyist	5200-20200 +1900	01
8.	Jamadar	4440-7440 +1400	01
9.	Process Server- cum- Orderly	4440-7440 +1300	04
10.	Chowkidar	4440-7440 +1300	01
11.	Safaiwala	4440-7440 +1300	01

The creation of the said Court shall be subject to the condition that the annual staff cost of the posts created shall be loaded on the Non-Plan Budget from the date of filling of these posts.

This issues with the concurrence of Finance Department conveyed vide U. O. No. A/58(02)-II-1064 dated 28-02-2012 read with U. O. No. A/58(02)-II-B-673 dated 08-08-2012.

By order of the Government of Jammu and Kashmir.

Sd/-
(G. H. Tantray), IAS
Secretary to Government,
Department of L, J&PA.
Dated: 09 -10-2012.


No: LD (A) 2012/38

Copy to the:-


1. Principal Secretary to Government, Finance Department. This is with reference to his U. O. No. A/58(02)-II-1064 dated 28-02-2012 read with U. O. No. A/58(02)-II-B-673 dated 08-08-2012.
2. Principal Secretary to Government, Planning and Development Department with reference to his U. O. No. PD/2011-12/Coord-101/Creation/Law dated 22-03-2012.
3. Divisional Commissioner, Kashmir.
4. Registrar General, J&K High Court, Srinagar. This is with reference to his letter No. 10657/GS dated 16-08-2011.
5. Secretary to Government, General Administration Department.
6. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
7. District Development Commissioner, Kupwara.
8. District and Sessions Judge, Kupwara.
9. Additional District Development Commissioner, Handwara.
10. Chief Judicial Magistrate, Handwara for information.



11. Officer on Special Duty to the Hon'ble Minister of State, Law, Justice and Parliamentary Affairs for information of the Hon'ble MoS.
12. Special Assistant to Hon'ble Minister for Law Justice and Parliamentary Affairs for information of the Hon'ble Minister.
13. Government Order file.
14. Concerned file.


09/10/2012

(A. R. Fayaz)
Deputy Legal Remembrancer,
Department of LJ&PA


9/10/2012
